

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)  
\* \* \* \* \*

**NOTIFICATION**

No: 2300-af-2024 /RG/LP. Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Qurat Ul Showket**

**D/O Showket Ali**

**R/O Humhama, Abu-Bakar Colony, near KESRT MANU Arts & Science College, Tehsil & Budgam**

vide Notification No. 1147 of 2023/RG/LP Dated: 03.06.2023 has been declared as Absolute/Final.

**By Order**

*Qurat*  
07-09-2024  
**Registrar (Administration)**

No: 40707-13 - RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Budgam.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Budgam.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Qurat Ul Showket, Advocate**  
.....for information and necessary action.

*Qurat*  
07-09-20  
**Registrar (Administration)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \* \* \*

**NOTIFICATION**

No: 2301-ef2024 /RG/LP Dated: 11 .09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Tariq Ahmad Ganie**  
**S/O Late Ali Mohammad Ganie**  
**R/O Sukan, Tehsil Chitragam, District Shopian**

vide Notification No. 2014 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

**By Order**

  
**Registrar (Administration)**

No: 40714-21 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Tariq Ahmad Ganie, Advocate**  
.....for information and necessary action.

  
**Registrar (Administration)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

No: 2302-ab-2024 /RG/LP Dated: 11 .09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Raof Rehman Dar**  
**S/O Ab. Rehman Dar**  
**R/O Bona Mohalla Adder, Tehsil Bijbehara, District Anantnag**

vide Notification No. 1957 of 2022/RG/LP Dated: 14.11.2022 has been declared as Absolute/Final.

**By Order**

*raof*  
*07-09-2024*  
**Registrar (Administration)**  
*R*

No: 40722-30 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Raof Rehman Dar, Advocate**  
.....for information and necessary action.

*raof*  
*07-09-2024*  
**Registrar (Administration)**  
*R*

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
**(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)**

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**NOTIFICATION**

**No: 2217 of 2024/RG/LP      Dated: 07.09.2024**

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Azha Iqbal**  
**D/O Sh. Javed Iqbal Wani**  
**R/O Lane 02 Bul-Bul-Bagh, Barzulla, Tehsil Srinagar South, District Srinagar**

vide Notification No. 549 of 2024/RG/LP      Dated: 15.04.2024 has been declared as Absolute/Final.

**By Order**

*Wani*  
*07-09-2024*  
**Registrar (Administration)**

**No: 39750-56/RG/LP**

**Dated: 07.09.2024**

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Azha Iqbal, Advocate**  
.....for information and necessary action.

*Wani*  
*07-09-2024*  
**Registrar (Administration)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \* \* \*

**NOTIFICATION**

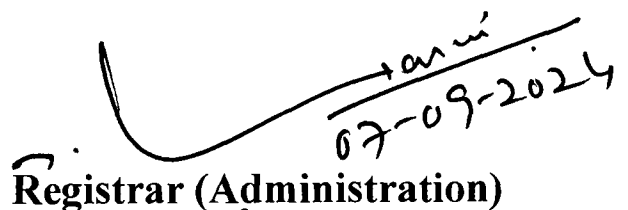
No: 2302-06202 of 2023/RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Firdous Hussain Bhat**  
**S/O Mohammad Hussain Bhat**  
**R/O Ajar, Tehsil & District Bandipora**

vide Notification No. 1852 of 2022/RG/LP Dated: 11.11.2022 has been declared as Absolute/Final.

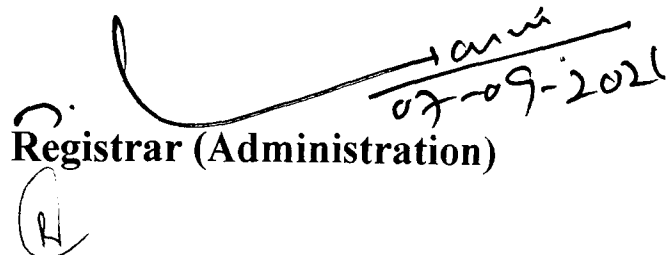
**By Order**

  
Registrar (Administration)

No: 46731-37 /RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Bandipora.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Bandipora.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Firdous Hussain Bhat, Advocate**  
.....for information and necessary action.

  
Registrar (Administration)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

**No: 2304-af/2024 /RG/LP Dated: 11.09.2024**

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Sagan Preet Kour**  
**D/O S. Harbajan Singh**  
**R/O Gamaraj near Gurdwara No.1, Tehsil Tral, District Pulwama**

vide Notification No. 302 of 2023/RG/LP Dated: 14.02.2023 has been declared as Absolute/Final.

**By Order**

*Sagan Preet Kour*  
*07-09-2024*  
**Registrar (Administration)**

**No: 40738-45 RG/LP Dated: 11.09.2024**

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sagan Preet Kour, Advocate**  
.....for information and necessary action.

*Sagan Preet Kour*  
*07-09-2024*  
**Registrar (Administration)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2249 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Shahan Sajjad Kichloo**  
S/O Sh.Sajjad Hussain Kichloo R/O 19,6 Near Kichloo Mohalla,  
Tehsil & District Kishtwar, Pincode-182204

vide Notification No.306 of 2023/RG/LP dated 14.02.2023 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40213-20- RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Kishtwar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kishtwar
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shahan Sajjad Kichloo, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2250 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Uttara Sethi**  
**D/O Sh.Sandeep Sethi**  
**R/O 43 A/D, Gandhinagar, Green Belt, Tehsil & District Jammu**

vide Notification No.1050 of 2024/RG/LP dated 31.05.2024 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40221-27 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Uttara Sethi, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**



**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)  
\* \* \*

**NOTIFICATION**

No: 2251 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Sidhant Maini**  
**S/O Sh.Ashok Kumar Maini**  
**R/O Villahge Hari at present Surankote, Poonch**

vide Notification No.70 dated 17.06.2019 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 4028-35 - RG/LP Dated: 11.09.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sidhant Maini**, Advocate  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

No: 2252 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Rishav Kumar Vaid**  
**S/O Sh.Ashok Kumar Vaid**  
**R/O H.No.67 Lane 3, Ext 1A, Green Avenue, Trikuta Nagar, Tehsil Bahu,**  
**District Jammu**

vide Notification No.667 of 2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40236-43 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rishav Kumar Vaid, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

No: 2253-af/2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Khushboo Abrol**  
**D/O Sh.Sunil Abrol**  
**R/O 95/8, Greater Kailash, Jammu**

vide Notification No.2167 of 2023/RG/LP dated 28.09.2023 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40244-50 /RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Khushboo Abrol**, Advocate  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

No: 2254 of 2024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Sahil Gupta**  
**S/O Sh.Subash Gupta**  
**R/O W.No 6, Near Shiv Mandir, Tehsil Billawar, District Kathua, A/P H.No 33 Indira Colony, Talab Tillo Jammu, Pincode 180002**

vide Notification No.1027 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40251-57 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sahil Gupta, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2255-ef/2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Sobia Kossier**  
**D/O Sh.Jung Baz,**  
**R/O Dhandkote, Tehsil Darhal District Rajouri, Pincode 185132**

vide Notification No.682 of 2022/RG/LP dated 30.05.2022 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40258-65 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Sobia Kossier, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

No: 2256 of 2024 /RG/LP Dated: 11 . 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Mohd Bilal Khan**  
**S/O Sh. Shamsh Din Khan**  
**R/O Malti, Tehsil Billawar, District Kathua.**

vide Notification No.1923 of 2023/RG/LP Dated 11.09.2023 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40266-73 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mohd Bilal Khan, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2257 of 2024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Shivani Dubey**

**D/O Sh.Romesh Kumar**

**R/O Extension Sector 3, near St. Paul Convent High School, Gangyal, Tehsil & District Jammu, Pincode-180010.**

vide Notification No.303 of 2023/RG/LP Dated 14.02.2023 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40274-80 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
4. Secretary, Bar Council of India, New Delhi.
5. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Shivani Dubey, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

No: 2258-02024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Rittu Kumari**  
**D/O Sh.Lal Chand Bhutyal**  
**R/O Bhajmasta, Tehsil Ramban, District Ramban.**

vide Notification No.635 of 2021/RG Dated 05.07.2021 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40281-87 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Ramban.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, Ramban.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Rittu Kumari, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**



**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2259 of 2024 /RG/LP Dated: 11 . 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Shivam Andotra**  
**S/O Sh.Karan Singh Andotra**  
**R/O W.No 6, Kirpal Khokhyal, Tehsil Nagri, District Kathua Pincode 184101**

vide Notification No.1048 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40288-95 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shivam Andotra, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2260 of 2024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Supriya**  
**D/O Sh.Janak Raj**  
**R/O H.No.359, Vishwakarma Chowk, Digiana, Tehsil and District Jammu - 180010**

vide Notification No.121 of 2022/RG/LP dated 25.02.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40296-303 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Supriya, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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**NOTIFICATION**

No: 2261-af/2024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Abhimanyu Singh Wazir**  
**S/O Sh.Balraj Singh Wazir**  
**R/O H.No.263,Pacci Dhakki, Tehsil & District Jammu, Pin Code-180001**

vide Notification No.45 of 2023/RG/LP Dated 10.02.2023 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40304-11 RG/LP Dated: 11.09.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Abhimanyu Singh Wazir, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2262-cf 2024 /RG/LP Dated: 11 . 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Vikrant Choudhary**  
**S/O Parshotam Lal**  
**R/O P.O Arnia, H.No.15, W.No.12, Tehsil Arnia, District Jammu, Pincode 181131**

vide Notification No.1074 of 2022/RG/LP dated 28.07.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40312-19 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vikrant Choudhary, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2263 of 2024 /RG/LP Dated: 11 . 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Shivam Trisal**  
**S/O Sh.Manesh Trisal**  
**R/O Noorpora, Tehsil Awantipora, District Pulwama-192122**

vide Notification No.1192 of 2023/RG/LP Dated 05.06.2023 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40320-27 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Pulwama.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shivam Trisal, Advocate**  
..... for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2264 of 2024 /RG/LP Dated: 11 . 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Asif Malik**  
**S/O Sh.Rashid Mohd**  
**R/O Balad Jammu. A/P Malik Market, Channi Rama, Jammu.**

vide Notification No.1008 of 2021/RG dated 14.09.2021 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40328-35 /RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Asif Malik, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2265 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Dapinder Singh**  
S/O Sh.Gajan Singh Dutta  
R/O H.No.183, Sector-C, Sainik Colony (Chowadi), Jammu

vide Notification No.1028 of 2023/RG/LP Dated 01.06.2023 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40336-43 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Dapinder Singh**, Advocate  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2266-cb 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Saniya Aryan**  
**D/O Sh.Ashwani Kumar**  
**R/O H.No.440, Shiv Vihar Janipur Colony, Tehsil Janipur, District Jammu-180007**

vide Notification No. 1179 of 2023/RG/LP Dated 03.06.2023 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40346-53 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Saniya Aryan, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)



**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2267 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Rahul Bhagat**  
**S/O Sh.Phulail Singh**  
**R/O Village Thuba, Tehsil Bhaderwah, District Doda.**

vide Notification No.1157 of 2023/RG/LP dated 03.06.2023 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40356-63 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Badherwah.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Doda.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Rahul Bhagat**, Advocate  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2268 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Dheeraj Vinod Koul**  
**S/O Sh. Vinod Kumar Koul**  
**R/O Uttersoo, Shangus, District Anantnag.**  
**A/P Near Nand Public School Dogra Nagar, Muthi, Jammu.**

vide Notification No.1013 of 2021/RG dated 14.09.2021 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40364-72 RG/LP Dated: 11.09.2024

Copy forwarded to the: -

1. Principal District and Sessions Judge, Anantnag.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, Anantnag.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Dheeraj Vinod Koul**, Advocate  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2269 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Swapnil Jasrotia**  
**S/O Sh.Shamsher Singh**  
**R/O Ward No.3, VPO-Jnaglot, Krishna Colony, District Kathua.**

vide Notification No.1137 of 2021/RG dated 14.09.2021 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40373-80 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Swapnil Jasrotia, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2270-cf2024 /RG/LP Dated: 4.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Nipun Sharma**  
**S/O Sudershan Kumar Sharma**  
**R/O W.No.10 Rajbagh, Kathua, Near ABC Montessori School, District Kathua**

vide Notification No.1081 of 2021/RG/LP dated 14.09.2021 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40381-87 /RG/LP Dated: 4.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Court Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Nipun Sharma, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2271-ab/2024. /RG/LP Dated: 11 . 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Vishal Pathania**  
**S/O Sh.Dhrub Singh**  
**R/O W.No-17, Partap Nagar, Fish Farm Road, District Kathua.**

vide Notification No.1156 of 2021/RG dated 14.09.2021 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40471-76- RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Kathua.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Kathua.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Vishal Pathania**, Advocate  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2272-9/2024/RG/LP Dated: 11 . 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Karan Sharma**  
**S/O Sh.Arun Kumar**  
**R/O H.No.36, W.No.12, Main Bazar, Tehsil & District Udhampur, Pincode-182101**

vide Notification 161 of 2023/RG/LP Dated 13.02.2023 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40477-84 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Udhampur
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Udhampur.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Karan Sharma, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2273 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Shakoor Ahmed**  
**S/O Sh.Manier Hussain**  
**R/O Sakhi Maidan (Hut), Tehsil Mendhar, District Poonch -185111**

vide Notification No.128 of 2022/RG/LP dated 25.02.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40485-92 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shakoor Ahmed, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2274- of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Sunil Dogra**  
**S/O Sh.Yash Paul Dogra**  
**R/O H.No. 856/B, Janipur Colony, Jammu- 180007**

vide Notification No.129 of 2022/RG/LP dated 25.02.2022 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40493-500-RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sunil Dogra, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**



**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2275- of 2024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Khushhali Bashisht**  
**D/O Sh.Mool Raj Sharma**  
**R/O Kah Pohta Dansal, Village Slay, Tehsil Dansal, District Jammu, A/P Dogra Nagar, Lower Durga Nagar, Raj Vihar Enclave Lane No.15 Jammu, Pincode 181205**

vide Notification No.600/2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40501-06 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Khushhali Bashisht, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2276-af/2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Himanshu Parihar**  
S/O Sh.Kiker Singh Parihar  
R/O W.No 64, H.No 73, SwaranVihar, Tehsil & District Jammu, Pincode 181205

vide Notification No.1875 of 2022/RG dated 11.11.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40507-13 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Himanshu Parihar, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2277 of 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Saqib Iqbal Shoket**  
**S/O Sh.Mohd. Iqbal**  
**R/O Dehri Ralyote, Manjakote, District Rajouri Pincode 185131.**

vide Notification No.1969 of 2022/RG/LP dated 14.11.2022 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40514-22 /RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Rajouri.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Rajouri.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Saqib Iqbal Shoket, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2278-af/2024./RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Tanya Sharma**  
**D/O Sh. Vijay Kumar**  
**R/O 537-A, Gandhi Nagar, Tehsil & District Jammu-180004.**

vide Notification No.112 of 2022/RG/LP dated 25.02.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40523-30 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Tanya Sharma, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2279-af 2024 /RG/LP Dated: 11.09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Shivam Mehra**  
**S/O Sh.Jatinder Mehra**  
**R/O H.No.171, Prem Nagar, New Plot, Tehsil & District Jammu.**

vide Notification No.77 of 2024/RG/LP dated 20.02.2024 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40531-36 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Shivam Mehra, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2280 of 2024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Sayed Hussnain Abbas**  
**S/O Sh.Sayed Baghdad Hussain Shah**  
**R/O Balakote, Tehsil Balakote, District Poonch.**

vide Notification No.79 of 2024/RG/LP dated 20.02.2024 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40537-43 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Poonch.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Poonch.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Sayed Hussnain Abbas, Advocate**  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2281- of 2024. /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Mayank Bali**  
**S/O Sh.Rakesh Bali**  
**R/O 381, Sector-5, Channi Himmat, Tehsil & District Jammu-180015**

vide Notification No.2112 of 2023/RG/LP dated 28.09.2023 has been declared as Absolute/Final.

**By Order**

  
**Assistant Registrar (L.P.)**

No: 40544-56 RG/LP Dated: 11 .09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Jammu.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Jammu.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Mr. Mayank Bali**, Advocate  
.....for information and necessary action.

  
**Assistant Registrar (L.P.)**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

\* \* \*

**NOTIFICATION**

No: 2282-d/2024 /RG/LP Dated: 11. 09.2024

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Niharka Bamotra**  
**D/O Sh.Ashok Kumar**  
**R/O W.No 10 Tallian Mohalla, Teshil & District Reasi, Pincode 182311**

vide Notification No.628/2022/RG/LP dated 27.05.2022 has been declared as Absolute/Final.

**By Order**

  
Assistant Registrar (L.P.)

No: 40551-56 RG/LP Dated: 11.09.2024

**Copy forwarded to the: -**

1. Principal District and Sessions Judge, Reasi
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, District Bar Association, Reasi.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. **Ms. Niharka Bamotra, Advocate**  
.....for information and necessary action.

  
Assistant Registrar (L.P.)